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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2104/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 17th day of July, 2000

ASI Suraj Bhan
s/o Sh. Bhakawat Singh
r/o Village Asauvah
Police Station Bahadurgarh
Distt. Rohtak (Haryana).

... Applicant

(By Mrs. Meera Chhibber, Advocate)

Vs.

1. Union of India through
Lt. Governor of Delhi
Raj Niwas
Delhi.
2. Sr. Addl. Commissioner of Police
(Planning & Implementation, Delhi)
PHQ, M.S.O. Building
I.P.Estate
New Delhi.
3. Dy. Commissioner of Police
IGI Airport
New Delhi - 37.

... Respondents

(By Shri Girish Kathpalia & Shri A.K.Chopra, Advocate - Not present)

ORDER (Oral)

By Reddy. J.

Learned counsel for the applicant Mrs. Meera Chhibber submits that the applicant died on 17.4.2000. She says that she has received a letter from the son of the applicant to this effect.

2. No application is filed for taking the LRs on record. OA, therefore, abates and is accordingly dismissed. No costs.

Shanta 9

(SMT. SHANTA SHAstry)
MEMBER(A)

/RAO/

Ch. App. Secy. & Legal Advisor
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)